

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/160/ (IB)/2017  
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD  
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

TN Selva  
H. S. Navin Balaji

Counsel for Respondents  
counsel for petitioners

TN Selva  
H. S.

**ORDER**

Counsel representing both the parties are present and stated that the matter has been settled between the parties. Both the counsel prayed time for filing memo of compromise. In view of the submissions, time is enlarged at their request. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc